GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO.2294 TO BE ANSWERED ON 08.03.2018

SUSPENSION OF NEWSPAPERS FROM RECEIVING ADVERTISEMENTS

2294. DR. P. VENUGOPAL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether the Directorate of Audio Visual Publicity (DAVP) has suspended 51 newspapers from getting any Government advertisement for two months;
- (b) if so, the details thereof;
- (c) whether the majority of these newspapers had been suspended after the Press Council of India found them to have indulged in either paid news or breaching the norms of journalistic ethics; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}

(a) to (d) Yes, Madam. After censure by Press Council of India (PCI) for indulging in paid news or for violation of various Norms of Journalistic Conduct, Directorate of Advertising and Visual Publicity (DAVP) has suspended the empanelment of 51 newspapers on 13.9.2017, disqualifying them from getting any Government advertisements for two months, i.e. for the period 13.9.2017 to 12.11.2017 under clause 25 (d) of the Print Media Advertisement Policy of Government of India – 2016.

The details of the nature of breach/violation for which these newspapers have been censured by PCI are given in Annexure.

ANNEXURE AS REFERRED TO IN REPLY TO PARTS (a) to (d) of LOK SABHA UNSTARRED QUESTION No. 2294 on 8.3.2018

THE LIST OF NEWSPAPERS CENSURED BY PCI FOR BREACH OF THE NORMS OF JOURNALISTIC CONDUCT

S. No	Code No.	News Paper Name	Place	Reason for censure by PCI	
1	122412	Maru Lahar	Barmer	Paid news	
2	-	Paschimi Sandesh	Muzaffarnagar	Paid news	
3	131322	Jan Madhyam	Lucknow	Paid news	
4	-	Sachchai Abhi Tak	Muzaffarnagar	Paid news	
5	130236	Awam-e-Hind	Delhi	Paid news	
6	-	Total Haryana News	Sirsa	Irresponsible & an act of malafide reporting	
7	-	Bharat Sameep	Delhi	Paid news	
8	130145	B P N Times	Gwalior	Paid news	
9	128345	Meri Dilli (D)	Delhi	Paid news	
10	123060	Meri Dilli (W)	Delhi	Paid news	
11	120113	Desh Ki Dharti	Kota	Paid news	
12	129936	Yash Bharat	Katni	Paid news	
13	128348	Raj Express	Bhopal	Paid news	
14	131395	Dainik Pushp Savera	Agra	Paid news	
15	122147	Raigarh Sandesh	Raigarh	Paid news	
16	120854	Veer Arjun	Delhi	Paid news	
17	-	Jag Utthan	Delhi	Paid news	
18	123094	Prabhat Kiran	Indore	Published false news	
19	127520	Hari Bhoomi	Raipur	Paid news	
20	-	Maharashtra Shakti Shali	Ulhasnagar	Breach the norms of journalistic ethics	

	Express	

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24 128923 Raj Express Indore Paid new	VS
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25 130330 Dainik Raj Ujjain Inaccurat	te &
Express disrespec	ctful news
reports.	
26120129Jan NayakKotaPaid new	/S
27 120120 Seema Sandesh (Rajasthan) Paid new	/S
Sriganganagar	
28 - Seema sandesh (Rajasthan) Paid new	/S
Jaipur	
29 - Rashtra Ka Rajasthan Paid new	/S
Vachan	
30 - Morning News Jaipur Paid new	
30 - Morning News Jaipur Paid new	/8
31 - Railvarta Jhansi Publishe	d false &
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32 127445 Ashoka Express Delhi Breach	the norms of
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35	-	Bureau Times	Delhi	Serious misconduct in demanding money of	
				publishing	
				advertisement without	
				authorisation.	
36	127065	Shree India	Banda	Paid news	
37	132128	Bundelkhend	Banda	Paid news	
		Live			
38	400054	Dinakaran	Madurai	Paid news	
39	320180	Odisha Bhaskar	Bhubaneswar	Paid news	
40	-	Tamil Murasu	Madurai	Paid news	
41	-	Pravesh Samvad	Sagar	Paid news	
42	-	Chambal Surkhi	Morena	Paid news	
43	122042	Chingari	Bijnore	Paid news	
44	-	Dainik kota	Jhalwar	Paid news	
		bureau			
45	-	City times	Lucknow	Paid news	
46	-	Semriya Express	Satna	Insinuated the	
				character of the	
				complainant	
47	-	Tarun Mitra	Lucknow	Paid news	
48	-	Metro byte	Jaipur	Paid news	
49	-	Sughav Vani	Panipat	News items false &	
				intended to blackmail	
50	100809	The Times of	Bhubaneswar	Aggrieved by a news	
		India		item & newspaper not	
				admitting the mistakes	
51	200541	Maharashtra	Pune	Using title registered	
		Times		in the name of other/person	
				odien person	